

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 221
96(ND)2013

IN THE MATTER OF:

Sh. Gurvinder Singh Suri

...

Applicant/Petitioner

Versus

M/s. BHL Forex and Finlease Ltd.

...

Respondent

Under Section: 397/398

Order delivered on 18.01.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Rakesh Kumar, Adv. Ankit Sharma

For the Respondent : Adv. Shravan Chandrashekhar, for Respondent
No. 7, Mr. Sudhir Kumar and Mr. Siddharth
Kumar, Advocates, Counsel for Respondent Nos. 1
to 4

ORDER

Due to paucity of time, the matter is re-notified to 14.02.2023.

**Sd/-
COURT OFFICER**